

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 106**  
**(IB)-651(PB)/2019**

**IN THE MATTER OF:**

Sh. Naresh Kumar Dhanja & Anr. .... Petitioners/Applicant  
v.  
Vardhman Estate and Developers Pvt. Ltd. .... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 04.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner Mr. Vaibhav Tyagi, Adv.  
For the Respondent Mr. Prashant Katara & Mr. Rohit Mehra, Advs.

**ORDER**

List with connected matters on 19.09.2019.

04.09.2019  
Ritu Sharma